

ing irrigation schemes included in the 3rd Five Year Plan are also awaited:—

- (i) Gumani Project.
- (ii) Kamla Project.
- (iii) Siktia Barrage Project.
- (iv) Sone High Level Canal Scheme.

(b) This question was examined in the Planning Commission, in consultation with the representatives of this Ministry. It emerged from the discussions that, broadly, all medium irrigation Schemes should be executed according to programme and even accelerated to the extent feasible, so that benefits accrued at the earliest possible date. As regards major Irrigation Schemes, it was considered that the Western Kosi Canal Project in Bihar could be slowed down or deferred. No hydro-electric scheme is being postponed.

Short-fall in Business Target of L.I.C.

1071. **Shrimati Vimla Devi:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there is likely to be considerable short-fall in the realisation of target fixed by L.I.C. for business in 1962;

(b) if so, the exact extent of the short-fall; and

(c) the reasons therefor?

The Minister of Finance (Shri Morarji Desai): (a) to (c). Figures of business written by the Life Insurance Corporation for the calendar year 1962 are not available as the Life Insurance Corporation will henceforth draw up its annual accounts on the basis of the Financial Year ending March 31st. As such it is not possible to say whether there has been or will be any shortfall in business written compared to targets originally fixed.

General Pool of Residences in New Delhi

1072. { **Shri Buta Singh:**
Shri Gulshan:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the maximum period upto which an officer (other than Defence Services) can retain a house in the general pool of residences in New Delhi consequent on his transfer outside Delhi;

(b) the number of such officers on the 20th December, 1962 whose families continued to occupy such residences in Man Nagar and Shan Nagar for more than 3 months; and

(c) what action has been or is proposed to be taken to get these houses vacated to meet the rising demand for accommodation during the present emergency?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Two months in case of transfer within India, six months in case of transfer outside India.

(b) Nil.

(c) Does not arise.

Prevention of Polio among Children

1073. { **Shri A. K. Gopalan:**
Shri P. Kunhan:

Will the Minister of Health be pleased to state:

(a) what steps are being taken by Government for the prevention of Polio among children;

(b) whether the mass vaccination with Sabin's live vaccine from USSR carried out in Hyderabad has been successful;

(c) whether such vaccination is to be carried out in other parts of the country also; and